

Import Licences

552. { Shri Bahadur Singh:
Shrimati Parvathi Krishnan:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether any Delhi Automobile firm had been alleged to be indulging in trafficking of import licences; and

(b) if so, the action taken in the matter?

The Minister of Commerce and Industry (Shri Morarji Desai): (a) Yes, Sir.

(b) The firm was debarred from getting import licence for that particular item for one licensing period.

Ban on Exhibition of Films

554. Shri Raghunath Singh: Will the Minister of Information and Broadcasting be pleased to state the number of films which have been banned by the Government of India during 1957 so far?

The Minister of Information and Broadcasting (Dr. Keskar): 45 films have been refused certificate of public exhibition by the Central Board of Film Censors and the Government of India during 1957 so far.

नेपालियों के लिये पासपोर्ट

५५५. श्री विनूति मिश्र : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि भारत सरकार ने उन नेपालियों को, जो भारत से होकर नेपाल जाना चाहते हैं, पासपोर्ट अथवा वीसा रखने से मुक्त कर दिया है ; और

(ख) यदि हां, तो क्या नेपाल जाने वाले भारतीय राष्ट्रजनों पर नेपाल की सरकार ने कोई निर्बंध लगाये हुए हैं ?

प्रधान मंत्री तथा वैदेशिक कार्य मंत्री (श्री जवाहरलाल नेहरू) : (क) भारत होकर

नेपाल जाने वाले नेपाली राष्ट्रकों को, सितंबर, १९५७ से छूट दे दी गई है कि वे वीसा न लें। लेकिन उनके पास, उनका राष्ट्रीय पासपोर्ट तो होना ही चाहिए।

(ख) नेपाल सरकार नेपाल जाने वाले भारतीयों पर कोई इकाबट नहीं लगाती। वीसा लेने की जरूरत नहीं पड़ती। हां, काठमांडू की घाटी में जाने के लिए भारतीयों को भारतीय राष्ट्रियता का प्रमाणपत्र और अपने भारतीय निवास-स्थान के सिटी या डिस्ट्रिक्ट मैजिस्ट्रेट से सचचरित्रता का प्रमाणपत्र ले जाना होता है।

'India, 1957'

556. Shri Kumaran: Will the Minister of Information and Broadcasting be pleased to state:

(a) whether Government are aware that there is adverse criticism about the publication 'India 1957' to the effect that it contains some advertisements harmful to the public and also that it is badly edited; and

(b) if so, what steps Government propose to take to remedy the defects?

The Minister of Information and Broadcasting (Dr. Keskar): (a) and (b). The attention of the Government has been invited to the criticism contained in a letter which appeared in the "Times of India" about advertisements in general and about an advertisement for tobacco and tobacco products. Government does not agree with the views of the writer neither does Government accept that it is badly edited.

All India Handloom Board

557. Shri S. V. Ramaswami: Will the Minister of Commerce and Industry be pleased to state:

(a) whether the All India Handloom Board have been able to secure any accommodation in Bombay for its design centre;